

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.11.2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. ANANT MERATHIA FOR PETITIONER 7
RANGHAYEE 

2. Gibi Vishnu For Respondent 

3. Siva Sakthi P for Respondent
Mr Adv Mr. B. Dhanaraj 

4. Dr. R. S. Ravi Chandran, PEs
S. Anjanula Devi, ADV For Petitioners
For RSR & Co no. 1 to 5 

ORDER

On having the Practicing Company Secretary appeared on behalf of Petitioners 1 to 5 stated that pleadings have been completed, at request of the parties, list this matter for hearing on 06.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)